

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 291 OF 2017 &
APPEAL NO. 292 OF 2017

Dated : 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Hindalco Industries Limited

.... Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Sahid Husain Rizvi
Mr. Zeeshan Rizvi
Mr. A. Zaidi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sumit Panwar for R-1

Mr. Akshat Jain
Mr. Raghav Malhotra for R-2

ORDER

List these matters for hearing on **30.01.2020.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson